

(b) Rs. 145.15 crores.

(c) Yes Sir.

#### Polish Scientists

\*554. Shri Wodeyar: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Polish Government has expressed its desire to send Polish Scientists for study in the Indian Atomic Centre; and

(b) if so, whether the Government of India intend to award fellowship to Polish Scientists for the purpose?

The Prime Minister and the Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The Government intend to award two fellowships to Polish Scientists to work in the Atomic Energy Establishment, Trombay.

#### Indians in South Africa

\*557. Sardar Iqbal Singh: Will the Prime Minister be pleased to state the further developments that have taken place in the United Nations Organisation in regard to the dispute between India and South Africa on the discriminatory treatment meted out to Indians in South Africa in the recent session of the United Nations General Assembly?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The U.N. Special Political Committee passed a resolution on the 12th November, 1957 making a fresh appeal to the South African Government to participate in negotiations with India and Pakistan with a view to settling this outstanding dispute in accordance with the principles of the U.N. Charter and the Universal Declaration of Human Rights. The resolution is now expected to be considered by the General Assembly.

#### New Textile Mills

\*561. Shri Damani: Will the Minister of Commerce and Industry be pleased to state whether any licences

have been granted for the installation of new Textile Mills in India during the years 1956-57 and 1957-58 so far?

The Minister of Industry (Shri Manubhai Shah): Yes, Sir. A statement is laid on the Table of the Lok Sabha [See Appendix II, annexure No. 101].

#### Occupation of Charland by Pakistanis

{ Shri Sadhan Gupta:  
Shri Anirudh Sinha:  
\*562. { Dr. Ram Subhag Singh:  
Shri L. Achaw Singh:  
Shri Raghunath Singh:  
Shri Rameshwar Tantia:

Will the Prime Minister be pleased to state:

(a) whether a Charland along the Surma River opposite Levarputa Camp near Karimganj was occupied by the Pakistanis under armed protection;

(b) if so, the circumstances in which such occupation took place;

(c) the number and nature of Pakistani forces involved in the incident;

(d) whether any protest has been lodged with the Government of Pakistan about this incident; and

(e) if so, with what result?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir.

(b) A length of about 13 miles of Indo-Pakistan boundary between Cachar District in Assam and Sylhet District in East Pakistan runs along the left high bank of the Surma River. The entire breadth of the river in this stretch thus lies in Indian territory. However, Pakistan has in recent years begun to claim that the boundary runs along the midstream of the river. This claim has been refuted but Pakistanis continue to make attempts to start cultivation on the slopes of the left bank and on Charlands which emerge when

the river level drops after the flood season.

(c) Pakistan border police is involved in the incident, but their number is not known.

(d) and (e). Strong protests have been lodged with the Pakistan authorities at the District as well as State Government levels. Their reply is awaited. The Indian High Commission at Karachi has also been instructed to lodge a protest with the Pakistan Central Government.

**Import of Jute Cuttings from Pakistan**

\*563. { Shri Mohammed Tahir:  
Shri Bibhuti Mishra:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of India have entered into an agreement with Pakistan to purchase jute cuttings from Pakistan;

(b) if so, whether it is a fact that only the jute cuttings are being purchased by the jute mills in India neglecting the jute produced in India;

(c) whether it is a fact that due to the agreement for the purchase of jute cuttings from Pakistan, the prices of jute produced in India have gone down to a considerable extent; and

(d) if so, whether Government contemplate compensating the jute growers for the loss they have sustained due to untimely agreement?

The Minister of Industry (Shri Manubhai Shah): (a) The Indo-Pakistan Trade Agreement of January 1957 provides for import of raw jute (which includes also cuttings) from Pakistan. There is no separate agreement to purchase jute cuttings

(b) No, Sir.

(c) No, Sir. The decline in Indian raw jute prices (mainly Bihar jute) is due to an all round decline in prices of raw jute. It is not correct to say that the fall in price is due to imports from Pakistan under the Agreement.

(d) Does not arise.

**Super Phosphate Factory**

\*565. { Shri Shree Narayan Das:  
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the super phosphate factory in Bihar has gone into production; and

(b) if so, the total installed capacity?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Not yet.

(b) The capacity sanctioned for installation is 16,500 tons of super-phosphate per year.

**Investment in Private Sector**

\*566. { Dr. Ram Subhag Singh:  
Shri Mahanty:  
Shri Rameshwar Tanti:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the investment in the private sector has exceeded so far the target for the Second Five Year Plan period; and

(b) if so, by what amount?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir.

(b) Does not arise.

**Indian Economic Mission**

\*567. { Shri Heda:  
Dr. Ram Subhag Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether an Indian Economic Mission led by Shri Bharat Ram has returned from West Germany;

(b) if so, whether they have submitted any report;